

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1408  
TO BE ANSWERED ON 09.03.2017**

**Economic Condition of Former Sportspersons**

**†1408. SHRI KIRTI AZAD :**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :**

**(a) whether the Government is aware of pathetic economic condition of international medal winning former sportspersons in the country;**

**(b) if so, the details thereof;**

**(c) whether the Government proposes to revise and enhance the quantum of financial assistance and pension etc. granted to sportspersons in view of the rising inflation rate in the country; and**

**(d) if so, the details thereof and if not the reasons therefor?  
Expansion of Airports**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS AND SPORTS  
(SHRI VIJAY GOEL)**

**(a) & (b) : Madam, with a view to providing financial security, the Ministry provides pension to former Indian international medal winning sportspersons, who have retired from active sports and**

**attained the age of 30 years under the 'Scheme of Sports fund for Pension to Meritorious Sportspersons'.**

**Besides, Ministry provides financial assistance to the outstanding sportspersons of the past, living in indigent circumstances, who had brought glory to the country in sports, under the 'Scheme of National Welfare Fund for Sportspersons'. All benefits under these schemes are equally applicable to the sportsperson subject to fulfilment of eligibility criteria prescribed in the scheme.**

**(c) & (d) : All welfare schemes of the Government for sportspersons are regularly reviewed keeping in view of changing circumstances including rising inflation, etc. However, presently, there is no proposal under consideration to revised and enhance the quantum of any financial assistance and pensions for sportspersons.**

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